

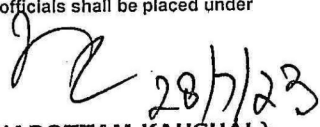
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Sr. Personal Assistants/Personal Assistants are hereby detained and directed to report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 a.m. for Special Lok Adalat (Traffic) on 30.07.2023 (Sunday) at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Official	Present Place of Posting
1.	Sh. Duli Chand EC: 55481815 Mob No 9650070816	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
2.	Ms. Anuradha EC :3328 Mob: 9818892427	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Ms. Chanchal Kumari EC -3300 Mob No. 7678538837	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
4.	Sh. Deepak Kumar S/o Sh. Radhey Shyam EC: 13871961 Mob. No. 9818584570	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Sh. Chetak S/o Sh Bijender Singh EC : 8950373230	PA in the Court of Sh. Visvesh, MM (NI Act)-06, Central District, Tis Hazari Courts, Delhi.
6.	Sh. Yogesh Joshi EC- 36777474 Mob No 9868877461	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
7.	Ms. Sakshi Jain D/o Sh Manoj Kumar Jain Mob: 9971875449	PA in the Court of Sh. Gaurav Sharma, MM-05, Central District, Tis Hazari Courts, Delhi.
8.	Sh. Arvind Kumar EC : 12794319 Mob: 9891280143	PA in the Court of Sh. Vijay Shankar, ASJ-05, Central District, Tis Hazari Courts, Delhi.
9.	Ms. Harsha D/o Sh. Ashok Kumar Mob: 7838469355	PA in the Court of Sh. Deepak Kumar-I ACMM-01, Central District, Tis Hazari Courts, Delhi.
10.	Sh. Ankit Kumar EC- 70068289 Mob:- 7531026290	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.

Note: Non-compliance of this order shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


(NAROTTAM KAUSHAL)-
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 57975 - 57997 /Admn-I/P & T/HQs/2023

Dated, Delhi the 28 JUL 2023

Copy forwarded for information and necessary action to:-

1. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, THC, Delhi.
5. The Personal Office of the undersigned.
6. The Officials concerned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI